

(7)

20.2.1989

M.P. NO: 73/89

The applicant has filed M.P. NO: 73/89 for fixing an early date for final hearing.

In view of the prayer made in the application and the other work the case is already kept on the sine-die list. As the position has not improved the case cannot be fixed for final hearing in the near future.

M.P. NO: 73/89 is rejected.

(M.B. MUNDAR)

M(J)

Dated: 5.11.91

M.P. No. 173/91
for early hearing,
fixed on 5/4/91

884
28/4/91

This application is for early hearing at Nagpur. Keep the case for final hearing at Nagpur on 11.7.91.

M.P. No 173/91 is disposed of accordingly.

T.T. 
(T.C.S. Reddy) (M.Y. Priolkar)
M(J) M(A)

③

PT Dated 11/5/91

By consent of both sides
counsel adjourned to
12/5/91 for hearing

Group
11/5/91
ED

12-7-91 Camp: Nagpur.

None present when the matter
was called out to-day. Hence
dismissed for non-prosecution.

P. S. Chaudhuri

(P.S. CHAUDHURI)
M(A)

W
(U.C. SRIVASTAVA)
VC

12/7/91

Archival copy dispatched
to Independent (a)
on 12-9-91

Gen
12/9/91